

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 4516
TO BE ANSWERED ON 12.08.2016

FACILITIES FOR CHILD WELFARE

4516. SHRI N.K. PREMACHANDRAN:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- a) the action taken by the Government for starting pre-primary schools, play schools and day care centres for the welfare of children;
- b) whether the Government has taken note that the fee levied in such schools/centres are exorbitant;
- c) if so, the corrective action taken by the Government in this regard;
- d) whether the Government proposes to improve the standard of Anganwadies in the country and if so, the details thereof;
- e) the action taken by the Government to provide nutritious food to children in pre-primary level, play school level and Anganwadies; and
- f) whether the Government provides financial assistance to States/UTs for improving the infrastructure of Anganwadies, if so, the details thereof indicating funds provided therefor during each of the last three years and the current year, State/UT-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI KRISHNA RAJ)

- (a) to (d) Launched in 1975, Integrated Child Development Services (ICDS) Scheme is a unique early childhood development program aimed at addressing health, nutrition and developmental needs of children under six years. The National Early Childhood Care & Education (ECCE) Policy as notified on 12th October, 2013, recognizes multiple models of ECCE services delivery through public, private, and non-governmental service providers including Anganwadi Centres (AWCs), play schools, pre-schools, etc. Public channel is the largest provider of ECCE services through ICDS Scheme as implemented by States / UTs. Under ICDS Scheme, universal and free services relating to health, nutrition and early childhood care and education/ Pre-school Education (PSE) is provided through 13.50 Lakh operational Anganwadi Centres.

The policy also lays down basic quality standards relating, inter alia, to building and infrastructure, pupil-teacher interaction, learning experiences planned for children, health, nutrition, protection measures and trained staff.

Further, to improve the infrastructure facilities including drinking water facilities and sanitation of Anganwadi Centres, guidelines have been issued jointly by the Ministry of Panchayati Raj, Ministry of Rural Development and Ministry of Women and Child Development for construction of 4 lakh AWCs Buildings under convergence by 2019 all over the country. Under convergence, construction of 29,941 and 90,048 AWC buildings have been approved during the years 2015-16 and 2016-17 respectively.

- (e) Supplementary Nutrition under ICDS Scheme is provided to children below six years including pre-school beneficiaries in the age group of 3-6 years attending Anganwadi Centres is as follows:

Sl. No.	Category	Type of food
1)	Children (6-36 months)	Take Home Ration in the form that is palatable to the child. It could be given in the form of micro- nutrient fortified food and/or energy dense food.
2)	Severely malnourished children (6-36 months)	Same type of food supplement of 800 calories of energy and 20-25 gms. of protein.
3)	Children (3-6 years)	Morning snack in the form of milk / banana / seasonal fruits etc. and Hot Cooked Meal.
4)	Severely malnourished children (3-6 years)	Additional 300 calories of energy and 8-10 gms. of protein in the form of micro-nutrient fortified food and/or energy dense food.

- (f) Yes, Madam. State/UT-wise funds provided by Government of India during last three years and the current year are at **ANNEXURE-I & II.**

ANNEXURE-I

Number of AWC Buildings approved for Construction and Up-gradation in APIP -2013-14,2014-15, 2015-16 and 2016-17 upto 31.7.2016

										Rs. in lakhs			
		Construction of AWCs (Unit Approved in APIP)-2013-14	Released in 1st Instl (50% of Gol Share 2013-14	Released in 2nd instlment (50% of Gol share 2014-15 for construction	Upgradation of AWCs (Unit Approved in APIP)-2013-14	Released in 1st Instl (50% of Gol Share 2013-14	Released in 2nd instlment (50% of Gol share 2014-15 for upgradation	Upgradation of AWCs (Unit Approved in APIP)-2014-15	Total Amount Sanctioned @ 1.00 lakh PAWCs (75%)	Released in 1st Instl (75% of Gol Share 2014-15	Constructio n of AWCs (Unit Approved in APIP)-2016-17	Released in 1st Instl (50% of Gol Share 2016-17	
1	2	3	4	5	6	7	8	9	10	11	12	13	
	STATE												
1	ANDHRA PRADESH	3218	5430.38		3218.00	1206.75		5832	5832	4374			
2	BIHAR	2915	4919.06		3905.00	1464.38		500	500	375			
3	CHHATTISHGARH	1600	2700.00	2700.00	2144.00	804.00	804.00	2500	2500	1875			
4	GOA	8	13.50	13.50	0.00	0.00		0	0	0	12	16.20	
5	GUJRAT	1658	2797.88	2797.87	2221.00	832.88		6429	6429	4821.75			
6	HARYANA	1500	2531.25		0.00	0.00		75	75	56.25			
7	HIMACHAL PRADESH	160	270.00	270.00	16.00	6.00	6.00	200	200	150			
8	JAMMU & KASHMIR	0	0.00					766	766	574.5			
9	JHARKHAND	1222	2062.13		1637.00	613.88		3822	3822	2866.5			
10	KARNATAKA	1200	2025.00		2748	1030.5		1635	1635	1226.25			
11	KERALA	1052	1775.25	330.00	1370	513.75		0	0	0			
12	MADHYA PRADESH	2933	4949.44	4949.44	3929	1473.375	1473.37	8000	8000	6000			
13	MAHARASHTRA	3455	5830.31		4627	1735.125		373	373	279.75			
14	ORISSA	5556	9375.75		3037	1138.875		3460	3460	2595			
15	PUNJAB	800	1350.00	1350	0	0		0	0	0			
16	RAJASTHAN	1943	3278.81	3278.82	305	114.375		611	611	458.25	1000	1350.00	
17	TAMIL NADU	1731	2921.06	2921.07	2314	867.75	867.75	3251	3251	2438.25			
18	UTTARAKHAND	1500	2531.25	2659.93	160	86.675		0	0	0			
19	UTTAR PRADESH	5000	8437.50	4205.25	1000	375		1000	1000	750			
20	WEST BENGAL	320	540.00		5000	1875		988	988	741			
21	DELHI	0	0.00					0	0	0	300	0.00	
22	PONDICHERRY	20	33.75		70	26.25		5	5	3.75			
23	ANDAMAN & NICOBAR	50	84.38			0		0	0	0	50	0.00	
24	CHANDIGARH	0	0.00					116	116	87			
25	D. & NAGAR HAVELI	0	0.00					0					
26	DAMAN & DIU	0	0.00					0					
27	LAKSHADWEEP	0	0.00					5	5	3.75			
28	ARUNACHAL PRADESH	0	0.00	1570.13				0	0	0			
29	ASSAM	5000	10125.00		2647	1191.15		2500	2500	0			
30	MANIPUR	1000	2025.00	2025.00	498	224.1		0	0	0	1000	2025.00	
31	MEGHALAYA	500	1012.50		219	98.55		207	207	155.25			
32	MIZORAM	61	123.53	123.53	60	27	27	0	0	0			
33	NAGALAND	0	0.00		147	66.15	66.15	1506	1506	1129.5			
34	SIKKIM	0	0.00		870	391.5	391.5	870	870	652.5			
35	TRIPURA	307	621.68	621.68	500	225	225	0	0	0			
	Total	44709	77764.39	29816.22	42642	16388	3860.77	44651	44651	31613.25	2362	3391.20	

Number of AWC Buildings approved and funds released for Construction of AWC buildings under MNREGA during 2015-16 and 2016-17						
						Rs. in lakhs
	STATE	Construction of AWCs under MNREGA (Unit Approved - 2015-16)	1st instalment released in 2015-16)	Construction of AWCs under MNREGA (Unit Approved - 2016-17)	No. of AWC buildings constructed in first phase	1st instalment released in 2016-17
1	2	3	4	5	6	7
1	ANDHRA PRADESH	2628	1576.80	4420	2210	2652.00
2	BIHAR			12000	6000	7200.00
3	CHHATTISHGARH	2000	1200.00	2000	1000	1200.00
4	GOA					0.00
5	GUJRAT			500	250	300.00
6	HARYANA			750	375	450.00
7	HIMACHAL PRADESH			160	80	144.00
8	JAMMU & KASHMIR			1000	500	900.00
9	JHARKHAND	4000	2400.00	5000	2500	3000.00
10	KARNATAKA			3000	1500	1800.00
11	KERALA			1000	500	600.00
12	MADHYA PRADESH	5000	3000.00	7000	3500	4200.00
13	MAHARASHTRA	4908	2944.80	2000	1000	1200.00
14	ORISSA	5000	3000.00	8369	4185	5022.00
15	PUNJAB			1000	500	600.00
16	RAJASTHAN	1385	831.00	2000	1000	1200.00
17	TAMIL NADU			5000	2500	3000.00
18	TELANGANA	1000	600.00	2000	1000	1200.00
19	UTTARAKHAND			3000	1500	1800.00
20	UTTAR PRADESH	3020	1812.00	20602	10301	12361.20
21	WEST BENGAL			7000	3500	4200.00
22	DELHI					
23	PONDICHERY			30	15	0.00
24	ANDAMAN & NICOBAR					
25	CHANDIGARH					
26	D. & NAGAR HAVELI					
27	DAMAN & DIU			18	9	0.00
28	LAKSHADWEEP					
29	ARUNACHAL PRADESH					
30	ASSAM	1000	900.00	1000	500	900.00
31	MANIPUR					
32	MEGHALAYA			790	395	711.00
33	MIZORAM			203	102	183.60
34	NAGALAND					
35	SIKKIM			206	103	185.40
36	TRIPURA					
	Total	29941	18264.60	90048.00	45025.00	55009.20